



भारतीय रिज़र्व बैंक  
**RESERVE BANK OF INDIA**

www.rbi.org.in

RBI/2011-12/475

RPCD.CO.LBS.BC.No.68 /02.01.001/2011-12

March 29, 2012

The CMDs of all SLBC convenor banks

Dear Sir/Madam,

**SLBC website – Standardisation of information/data**

As you are aware, all the SLBC convenor banks have been advised vide [circular RPCD.CO. LBS.HLC.BC. No. 56/02.19.10/2009-10 dated February 26, 2010](#), to maintain the SLBC websites where all instructions pertaining to the Lead Bank Scheme and Government Sponsored Schemes are made available and are accessible to the common man desiring any information relating to the conduct of meetings or State wise data/Bank wise performance.

2. On perusal of SLBC websites of various states, it was felt that there should be standardization of the SLBC website at least to the extent of availability of minimum relevant information and data. Based on the feedback received from SLBC convenor banks, an indicative list of the information & data that is to be made available on SLBC website is given in the [Annex](#). Banks may please note that this is only an indicative list and SLBCs are free to put any additional information considered relevant for the State.

3. You are requested to arrange to place the prescribed minimum information on the websites of SLBCs of your bank and keep it updated regularly, at least on quarterly basis.

Yours faithfully,

Sd/-

(Dr. Deepali Pant Joshi)  
Chief General Manager-in-Charge

Encl: As above